

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 131 of 2014

Dated : 14th July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

NTPC Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission
& Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Seigal
Ms. Anushree Bardhan

Counsel for the Respondent(s): : Mr. Vallinayagam for R.7

ORDER

Affidavit of service has been filed to show that all the Respondents have been served.

Mr. Vallinayagam, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.7 and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 30.07.2014 after serving copy on the other side.

Post the matter on **08.08.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/kt